

PA 71/88 in
CA 303/88

29.8.1988

Shri Prem Lal Applicant
Vs.

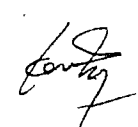
Union of India & others..... Respondents

Coram: Hon'ble Mr. Justice K. Madhava Reddy, Chairman
Hon'ble Mr. Kaushal Kumar, Member

Applicant through Shri K.R.R. Pillay, Counsel.

Learned counsel for the applicant
requests permission to withdraw this Review
Application. He has also filed a Memorandum
to this effect. Permitted to withdraw.
Dismissed as withdrawn.


(KAUSHAL KUMAR)
MEMBER


(K. MADHAVA REDDY)
CHAIRMAN